

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2192
ANSWERED ON:12.08.2011
USE OF SOLAR ENERGY
Chauhan Shri Sanjay Singh

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Government propose to make the use of solar energy mandatory for all house owners in the metropolitan cities of the country; (b) if so, the details thereof; and

(c) the steps taken / proposed to be taken by the Government to increase investment in this sector in order to achieve the target of solar power generation by the year 2012?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a)&(b): Model regulation / bye-laws for installation of solar assisted water heating systems in functional buildings were circulated by the Ministry of Urban Development to all States / Union Territories with a view to make installation of these systems mandatory in certain categories of buildings. Based on this, so far 21 States have issued necessary orders to their Urban Local Bodies, and 90 Municipal Corporations / Municipal Committees / Development Authorities in 8 States have amended their building bye-laws or are implementing the orders in this regard.

(c): In order to promote solar energy in the country, the Government announced Jawaharlal Nehru National Solar Mission with a target of 20000 MW of solar power and 2000 MW equivalent off grid solar applications, besides 20 million of solar lights and solar thermal collector area by 2022. The Mission provides a policy framework which includes bundling of solar power with conventional thermal power on megawatt capacity basis to reduce cost of generation, generation based incentive for small solar power plants connected at distribution network at voltage levels below 33 kV, provision of solar specific renewable purchase obligations (Solar RPO) and mechanism of renewable energy certificates. A target of 1100 MW capacity solar power projects is envisaged during Phase – 1 of the Mission by 2013.